चोरी-छिरे लायी गयी वस्तुएं देश के अन्दर अनेक स्थानो पर तथा ममुद्र तट पर और सीया क्षेत्रों में पकड़ी जार्तः हैं । भारत का पश्चिमी तट, विशेषकर बम्बई तथा स्राम पास के क्षेत्र खास तौर पर तस्कर व्यापार में ग्रस्त हैं। सोना, कलाई घड़ियां, सफ़्ल्ब्ट धागा ग्रौर कपड़े जैसी वस्तुएं ग्राम तौर ार भारत में चोरी छिपे लायी जाती हैं का का अवस्ता है

(ख) सरकार की 'पता' हैं कि नेपाल से भारत में विदेशी माल का तस्कर व्यापार सीमा के रास्ते होता है। तस्कर व्यापार की मात्रा बता सकना संभव नहीं हैं '। भारत-नेपाल सीमा पर पकड़ी कयी वस्त्रुओं का मृत्य नीचे दिये **ग्र**नुसार है :---

1967 5.87 FF 100 1969 47.96 1970 40.71 (सितम्बर तक)

पकड़ी गयी वस्तुत्रों में ऋधिकांशतः उपभोक्ता वस्तुएं हैं जैसे ऊनी तथा संगश्लिष्ट कपड़े, धातु, सूत, फाऊंटेन पैन, सिगरेट, हैमरे, बनड, घड़ियां, ट्रांजिस्टर, श्रृंगार प्रसाधन बस्तुएं तथा

† THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-LA): (a) It is not possible to furnish the value of goods snuggled into India. The value of goods sei ed under the Customs Act from 1767 to 19 0 (upto August) is given below: --

Year	Value of goods seized (Rupees in crores)	
1967	16.40	
1968	. 19.39	
1969	$25 \cdot 01$	
1970 (up to August)	$15 \cdot 43$	

Smuggled goods are seized at numerous places within the country and on the sca coast and along he land border. The wes-tern coast of India, particularly the areas in and around Bombay, are specially involved in smuggling. Gold, wrist watches synthetic yarn and fabric are articles commonly smuggled into India.

(b) Government are aware that smuggling of foreign goods from Nepal into India is taking place through the border. It is not possible to indicate the extent of smuggling. The value of goods seized on the Indo-Nepal border is as under:—

1967			Rs. 5.87	lakhs
1968			,, 25.73	,,
1969	• '' •	1.1	,, 47.96	,,
1970	(up to Se	ptember)	,, 41.54	,,

The scized goods consist mostly of consumer goods such as woollen and synthetic fabrics, metallic yarn, fountain pens, ciga-tettes, cameras, blades, watches, transistors, cosmetics and playing cards.]

KOVALAM BEACH PROJECT

371. SHRI THILLAI VILLALAN: the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have any proposal to start work on the Kovalam Beach Project this year; and
 - (b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) and (b) Yes, Sir, Tenders have been received for the construction of 40 cottages, a 100-100m hotel and a beach service centre, and it is expected that the work will start by the end of the year.

DONATION FROM U.K. FOR FLOOD RELIEF

372. SHRI THILLAI VILLALAN: Will the Minister of FINANCE be pleased to

- (a) whether the Government of India have recently received any donation from the United Kingdom for flood relief; and
 - (b) if so, what are the details thereof?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUK-LA): (a) No. Sir. 1 20 - 1

(b) Does not arise,

MERGER OF INSTITUTE OF CHARTERED ACCOUNTANTS AND INSTITUTE OF COST AND WORKS ACCOUNTS

373. SHRI THILLAI VILLALAN: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to regularise the profession of Accountance by merging the Institute of Chartered Accountants and the

t[] English translation.

Institute of Cost and Works Accountants; and

(b) if so, what are the details thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) Yes, Sir.

(b) The proposal is still at a preliminary stage of consideration and Government expect to have some consultations with the Institute of Chartered Accountants of India and the Institute of Cost and Works Accountants of India on the subject.

समाज के निर्धन वर्ग को जोवन बे(मा निगम द्वारा ऋण

37 4. श्री जगदम्बी प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) जीवन बीमा निगम द्वारा गत तीन वर्षों में जिन व्यक्तियों, कम्पनियों, किसानों सहकारी संस्थात्रों, लघु उद्योगों ग्रीर बड़े उद्योगों को ऋण दिये गये थे उनका ब्यौरा क्या है; इस प्रकार के ऋणों की क्या राणि है ग्रौर इनमें में प्रत्येक श्रेणी को कितने प्रतिशत ऋण दिये गये;
- (ख) क्या यह सच है कि जीवन बीमा निगम द्वारा छोटे किसानो, छोटे दुकानदारों, टैक्सी चालकों, रिक्शा चालकों और इस प्रकार के ग्रन्थ श्रेणियों के व्यक्तियों को ग्रनुकूल ढंग से ऋण नही दिये गये है; ग्रीर
- (ग) इस प्रकार की श्रेणियों के व्यक्तियों को गत तीन वर्षों में ऋणों के रूप में कुल कितनी धनराणि दी गई?

† GRANT OF L.I.C. LOANS TO POORER SECTION

374. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state:

- (a) what are the details of persons, companies, farmers, co-operatives, small scale industries and large scale industries to whom loans were advanced by the Life Insurance Corporation during the last three years; the amount of such loans and the percentage of loans advanced to each of these categories;
- (b) whether it is a fact that small farmers, small shopkeepers, taxi drivers, rickshaw pullers and some other such categories of persons have not been extended loan favourably by the L.I.C.; and

(c) what is the total amount of loan advanced to such categories of persons during the last three years?

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शुक्ल): (क) से (ग) जितनी सूचना जीवन बीमा निगम के पास उपलब्ध है वह एकत्रित की जा रही है ग्रौर उपलब्ध होते ही सदन के पटल पर रख दी जायगी।

†[THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The information as may be available with the LIC, is being collected and will be laid on the Table of the House as soon as it is available.]

दैक्सी और रिक्शा खरीदने के लिये राष्ट्रीयकृत बंकों द्वारा ऋण

375 श्री अगवस्थी प्रसाद यादव : क्या विक्त मंत्री यह बताने की कृपा करेंगे कि प्रत्येक राज्य में ग्रब तक राष्ट्रीयकृत बैंकों द्वारा टैक्सियों तथा रिक्शे खरीदने के लिये कितने टैक्सी चालकों ग्रौर रिक्शा चालकों को ऋण दिये गये हैं ग्रौर दिये गये ऋणों का ब्यौरा क्या है?

† LOANS BY NATIONALISED BANKS FOR PUR-CHASE OF TAXIS AND RICKSHAWS

375. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state the number of taxi drivers and rickshaw pullers who have been granted loans to purchase taxis and rickshaws by the nationalised banks so far in each State and the details of the loans granted?

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शुक्त): एक विवरण संलग्न है, जिसमें इन ऋणों से सम्विन्धित खातों की संख्या, स्वीकृत रकमों श्रीर बकाया रकमों की बैंक-बार श्रीर राज्य-बार जानकारी दी गयी है [देखिए पिरिणिष्ट 74, श्रनुपत्न संख्या 21] यूनियन बैंक ग्राफ इंडिया श्रीर इंडियन श्रोवरसीज बैंक के सम्बन्ध में पूरी जानकारी ग्रभी उपलब्ध नहीं है। इन दोनों बैंको के बारे में सूचना इकट्ठी की जा रही है श्रीर सभा पटल पर रख दी जायगी।